## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

## UNSTARRED QUESTION NO:6760 ANSWERED ON:06.05.2010 GRAM NYAYALAYAS Das Shri Bhakta Charan;Jagannath Dr. M.;Naik Dr. Sanjeev Ganesh;Naik Shri Shripad Yesso;Ponnam Shri Prabhakar;Rajaram Shri Wakchaure Bhausaheb;Sarvey Shri Sathyanarayana;Singh Shri Bhola;Sule Supriya

## Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of Gram Nyayalayas likely to be made operational across the country during the year 2009-10, State-wise;

(b) whether only a few States have taken steps for establishing Gram Nyayalayas despite passing the Gram Nyayalayas Act;

(c) if so, the details thereof;

(d) the steps taken by the Government to encourage the State Governments to establish the Gram Nyayalayas in their respective States; and

(e) the financial assistance provided to each State Government for the purpose during the last three years?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (e): After the Gram Nyayalayas Act, 2008 came into force w.e.f. 2 October, 2009 the States of Madhya Pradesh, Rajasthan, Orissa and Maharashtra, taken together, have notified 144 Gram Nyayalayas out of which 47 have been made operational till date.

Most of the States to which the Gram Nyayalayas Act, 2008 extends, have supported the setting up of Gram Nyayalayas. Some States, however, have for different reasons, not felt the need to set up Gram Nyayalayas like the States of Uttarakhand and Tamil Nadu and MCT of Delhi.

The Central Government has been requesting the State Governments to take advantage of the Gram Nyayalayas Act and take prompt action for setting up Gram Nyayalayas. Hon'ble MLJ has written to all Chief Ministers urging them to take full advantage of the provision of the law and also conveyed to the Chief Ministers that the Central Government would extend financial support for establishing these Gram Nyayalayas. As per the scheme for providing financial assistance to State Governments for establishing and operating Gram Nyayalayas, the Central Government provides assistance to States towards non-recurring expenses for setting up of Gram Nyayalayas subject to a ceiling of Rs. 18.00 lakhs per Gram Nyayalaya. The Central Government also provides assistance towards recurring expenses for running these Gram Nyayalayas subject to a ceiling of Rs. 3.20 lakhs per Gram Nyayalaya per year for the first three years.

The Department has released an amount of Rs. 13.47 crore to the States of Madhya Pradesh, Rajasthan, Orissa and Maharashtra for setting up of Gram Nyayalayas in 2009-10. A Statement showing the Statewise financial assistance is Annexed.